

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/0000001/2021	M/S. GAYATRI PROJECTS LTD. VS M/S. NATIONAL ALUMINIUM COMPANY LTD.	BIDYALOK MOHAPATRA VS	// ()
2	BLAPL/0000737/2021	M. KIRAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	KODALA /292 /2020 () //
3	BLAPL/0000738/2021	MITHUN @ CHAKRADHAR MIRDHA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	ATTABIRA /41 /2020 () //
4	BLAPL/0000739/2021	PRASANA RANA @ PRASNA RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /3 /2021 () //
5	BLAPL/0000740/2021	KANHU CHARAN PATNAIK VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	KABISURYANAGAR (KODALA) /261 /2020 () //
6	BLAPL/0000741/2021	REBA SIBA KRISHNA VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	KALIMELA /137 /2020 () //
7	BLAPL/0000742/2021	BUDHIA GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	KABISURYANAGAR (KODALA) /64 /2019 () //
8	BLAPL/0000743/2021	ALEKHA MANDAL @ ALOK MANDAL @ ALEKHA VS STATE OF ODISHA	NEELINI KANTA MOHANTY VS	NAYAGARH /28 /2020 () //
9	BLAPL/0000744/2021	MANOJ KUMAR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	DHARAKOT PS /172 /2020 () //
10	BLAPL/0000745/2021	SANKAR DAKUA VS STATE OF ODISHA	D.R.NANDA VS	TARASINGI /61 /2001 () //
11	BLAPL/0000746/2021	JAGA NAIK VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	SURADA /300 /2020 () //

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12	BLAPL/0000747/2021	CHANDAN KHILLO VS STATE OF ODISHA	NIRANJAN LENKA VS	KORAPUT SADAR /120 /2020 () //
13	BLAPL/0000748/2021	THABIR SAGAR VS STATE OF ODISHA	NIRANJAN LENKA VS	KORAPUT SADAR /120 /2020 () //
14	BLAPL/0000749/2021	BASISTA PRADHAN VS STATE OF ODISHA	PRAHALLADA SAHU VS	PHULBANI SADAR /3 /2021 () //
15	BLAPL/0000750/2021	DHANANJAYA SINGH @ GUDU VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /195 /2020 () //
16	BLAPL/0000751/2021	CHANDAN KUMAR SAH VS STATE OF ODISHA	NIRANJAN LENKA VS	JEYPORE SADAR /119 /2018 () //
17	BLAPL/0000752/2021	AMIT SHARMA VS STATE OF ODISHA	NIRANJAN LENKA VS	JEYPORE SADAR /119 /2018 () //
18	BLAPL/0000753/2021	GOPAL DHALI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KALIMELA /137 /2020 () //
19	BLAPL/0000754/2021	AJU @ RAKESH PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /53 /2020 () //
20	BLAPL/0000755/2021	SURESH NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	JHARBANDH /1 /2021 () //
21	BLAPL/0000756/2021	MANTU NAYAK VS STATE OF ODISHA	KURESH PRASAD DASH VS	TARASINGI /239 /2020 () //
22	BLAPL/0000757/2021	GANDHARBA ROUT VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	BANKI /128 /2020 () //
23	BLAPL/0000758/2021	SIMANCHALA SETHY @ SETHI	SANJIB KUMAR BHANJADEO	KABISURYANAGAR (KODALA) /255 /2020

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		VS	VS	0
		STATE OF ODISHA		//
24	BLAPL/0000759/2021	CHANDRAMANI@ CHANDU NAIK	RONITGHOSH	TALCHER TOWN /364 /2020
		VS	VS	0
		STATE OF ODISHA		//
25	BLAPL/0000760/2021	DEEPAK KUMAR BEHERA @ LITU	DIBYA JYOTI SAHOO	//0
		VS	VS	0
		STATE OF ODISHA		//
26	CMAPL/0000015/2021	MANAGEMENT COMMITTEE, PARADIP PORT ADV		//
		VS	VS	0
		CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT		//
27	CMP/0000054/2021	LAXMIPRIYA BEHERA	NIRANJAN PRASAD PATRA	//
		VS	VS	0
		BAULA DAS		//
28	CONTC/0000650/2021	BASANTA KUMAR NAIK	ADV.	//
		VS	VS	0
		BISHNUPAD SETHI		//
29	CONTC/0000651/2021	AMOT ORAM	ADV.	//
		VS	VS	0
		G.MATHI VATHANAN		//
30	CONTC/0000652/2021	REKHA NAYAK	ADV.	//
		VS	VS	0
		DR.BRUNDA D		//
31	CONTC/0000653/2021	SUPRIAN TOPPO	ADV.	//
		VS	VS	0
		U.K.MUKHERJEE		//
32	CONTC/0000654/2021	DIBAKAR BEHERA	ADV	//
		VS	VS	0
		BHARATI SAHOO		//
33	CONTC/0000655/2021	ASHWINI KUMAR MISHRA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
34	CONTC/0000656/2021	PRABIR KUMAR BHANJ		//
		VS	VS	0

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35	CONTC/0000657/2021	DEORANJAN KUMAR SINGH KUSUMA SAHU VS	ADV VS	// // ()
36	CONTC/0000658/2021	NANDA KISHORE TANDI NETAJI PRADHAN VS	ADV. VS	// // ()
37	CONTC/0000659/2021	PRADIPTA KUMAR MOHAPATRA ADITYA KUMAR KAR VS	ADV. VS	// // ()
38	CONTC/0000660/2021	PRADIPTA KUMAR MOHAPATRA PRIYANKA MALLIK VS	ADV VS	// // ()
39	CONTC/0000661/2021	PRADIPTA KUMAR MOHAPATRA LAXMIPRIYA SWAIN VS	ADV VS	// // ()
40	CONTC/0000662/2021	PRADIPTA KUMAR MOHAPATRA RAMA CHANDRA DAS VS	ADV. VS	// // ()
41	CONTC/0000663/2021	B.K.MOHAPATRA DEBASHISH SAHU VS	ADV VS	// // ()
42	CRLA/0000056/2021	B.K.MOHAPATRA DUMBI MUNDA VS	DEBABRT DASH VS	// // ()
43	CRLA/0000057/2021	STATE OF ODISHA SAGAR MUNDA VS	DEBABRAT DASH VS	// // ()
44	CRLMC/0000122/2021	STATE OF ODISHA PRAVAT KUMAR TRIPATHY VS	SIBO SANKAR MISHRA VS	// // ()
45	CRLMC/0000123/2021	REPUBLIC OF INDIA CENTRAL BEAURE OF INVESTIGATION MAHESWAR SETHY VS	H.N.MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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46	CRLMC/0000124/2021	JIBAN DAS VS STATE OF ODISHA	NIRANJAN PANDA VS	MADHUPATNA /55 /2020 () //
47	CRLMC/0000125/2021	PRAMOD KUMAR MAHALIK VS STATE OF ODISHA	NIRANJAN PANDA VS	BASUDEVPUR /173 /2019 () //
48	CRLMC/0000126/2021	MUKTI KANTA MISHRA VS REPUBLIC OF INDIA	ADITYA KUMAR MOHAPATRA VS	JATNI P.S. /17 /2021 () //
49	CRLMC/0000127/2021	MAMATA NAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BHEDEN /165 /2019 () //
50	CRLMC/0000128/2021	RAMESH SHARMA VS PREM PRAKASH PANIGRAHI	GOUTAM KUMAR ACHARYA VS	/ /0 () //
51	CRLMC/0000129/2021	INDER LAL SHARMA VS PREM PRAKASH PANIGRAHI	GOUTAM KUMAR ACHARYA VS	/ /0 () //
52	CRLMC/0000130/2021	RAMESH SHARMA VS PREM PRAKASH PANIGRAHI	GOUTAM KUMAR ACHARYA VS	/ /0 () //
53	CRLMC/0000131/2021	INDER LAL SHARMA VS PREM PRAKASH PANIGRAHI	GOUTAM KUMAR ACHARYA VS	/ /0 () //
54	CRLMC/0000132/2021	SANJAY KUMAR DANDASENA VS NANDINI NAIK	AMIT KUMAR NATH VS	/ /0 () //
55	CRLMP/0000184/2021	K.RUPENDRA VS SUPERINTENDENT OF POLICE,CBI,BBSR	RAMANATH ACHARYA VS	/ /0 () //
56	CRLMP/0000185/2021	AKSHAY KUMAR BEHERA VS SUPERINTENDENT OF POLICE,MAYURBHANJ	SAMIR KUMAR MISHRA VS	/ /0 () //
57	CRLMP/0000186/2021	DAITARY PAITAL	SATYA RANJAN PATI	S.P.(CID-CRL),CUTTACK /16 /2018

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		VS	VS	()
		DIRECTOR OF CENTRAL BUREAU OF INVESTIGATION (CBI)		//
58	CRLMP/0000187/2021	JATINDRANATH SINGH	S.K.NAYAK (2)	/ /0
		VS	VS	()
		HARIHARA BISWAL		//
59	CRLMP/0000188/2021	GOPAL CHANDRA SATPATHY	M.R.KHATUA	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE, JAJPUR		//
60	CRLMP/0000189/2021	SURAJ SAHU	DEVASHIS PANDA	/ /0
		VS	VS	()
		RAMRATI SAHU @ RAMABATI SAHU		//
61	CRLMP/0000190/2021	MAGI BHOI	NEPOLEON SAHANI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	CRLREV/0000033/2021	M/S SALSER REFRACTORIES AND MINERALS	RAMANI KANTA PATTANAİK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	CRLREV/0000034/2021	SUBHASHRI JENA	DHARMENDRA SETHY	OUPADA /91 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	CRLREV/0000035/2021	SUCHITRA SETHY	GOKHA BEHERA	/ /0
		VS	VS	ADDL.SESIONS JUDGE,NIMPARA(Puri)
		ANJALI SETHY		CRA/0000005/2018
65	CRLREV/0000036/2021	SAKIR	AMIYA KUMAR TARAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	CRLREV/0000037/2021	KISHORE CHANDRA DAS	PITAMBAR ACHARYA	SAMBALPUR VIGILANCE /44 /2012
		VS	VS	()
		STATE OF ODISHA		//
67	TRP(C)/0000026/2021	LAXMI PRASAD SAHU	DEBENDRA KUMAR SAHOO(1)	/ /
		VS	VS	()
		PARBATI PADHEE		//
68	TRPCRL/0000007/2021	LAXMI PRASAD SAHU	DEBENDRA KUMAR SAHOO(1)	/ /0
		VS	VS	()

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69	WA/0000089/2021	PARBATI PADHEE STATE OF ODISHA VS DINABANDHU DASH	SENIOR STANDING COUNSEL (S AND ME) VS	// // 0 //
70	WA/0000090/2021	SUBASH CHANDRA PATI VS LINGARAJ BHOI	ASHIS KUMAR MISHRA VS	// 0 //
71	WA/0000091/2021	STATE OF ODISHA VS BARUN KUMAR MISHRA	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
72	WA/0000092/2021	STATE OF ODISHA VS KARUNAKAR BAG	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
73	WA/0000093/2021	STATE OF ODISHA VS GODABARISH KHETI	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
74	WA/0000094/2021	STATE OF ODISHA VS MINA RANI SATPATHY	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
75	WP(C)/0003413/2021	KARUNAKAR PANIGRAHI VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
76	WP(C)/0003414/2021	NISHAKAR PRUSTY VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
77	WP(C)/0003415/2021	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
78	WP(C)/0003416/2021	RAMESH CHANDRA PARIDA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
79	WP(C)/0003417/2021	SASHIREKHA SAHU VS PHULBANI CHRISTIAN BAPTIST CHURCH	BHABANI SANKAR DAS VS	// 0 //

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80	WP(C)/0003418/2021	PURNA CHANDRA SAHU VS PHULBANI CHRISTIAN CHURCH	BHABANI SANKAR DAS VS	// 0 //
81	WP(C)/0003419/2021	HEMALATA SAHU VS PHULBANI CHRISTIAN CHURCH	BHABANI SANKAR DAS VS	// 0 //
82	WP(C)/0003420/2021	TAPAN KUMAR PATI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
83	WP(C)/0003421/2021	AMIYA KUMAR SENAPATI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
84	WP(C)/0003422/2021	GAYATRI DAS VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
85	WP(C)/0003423/2021	CHARUBALA BISWAL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
86	WP(C)/0003424/2021	CHAITANYA SAHU VS COLLECTOR, GANJAM	PRASANTA KUMAR NANDA VS	// 0 //
87	WP(C)/0003425/2021	PRANATI MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
88	WP(C)/0003426/2021	BIKRAM PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
89	WP(C)/0003427/2021	GURUDEB ORAM VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
90	WP(C)/0003428/2021	BHANUMATI MOHANTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
91	WP(C)/0003429/2021	NABIN CHANDRA PRADHAN	KAUSHIK SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0003430/2021	RAJ KAMAL PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0003431/2021	KETAKI SAHU	BHABANI SANKAR DAS	//
		VS	VS	0
		PHULBANI CHRISTIAN CHURCH		//
94	WP(C)/0003432/2021	CHANDAN KUMAR NAYAK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0003433/2021	MILAN PRAVA MISHRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0003434/2021	BHUBANESWARI SAHU	BHABANI SANKAR DAS	//
		VS	VS	0
		PHULBANI CHRISTIAN CHURCH		//
97	WP(C)/0003435/2021	KALPANA PATRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0003436/2021	M/S. ANUPAMA ENTERPRISES	PRASANTA KUMAR NANDA	//
		VS	VS	0
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION		//
99	WP(C)/0003437/2021	SUJATA MALLICK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0003438/2021	M/S. TIPU ROUT	KAJAL SAHOO	//
		VS	VS	0
		CT AND GST OFFICER, CUTTACK II CIRCLE		//
101	WP(C)/0003439/2021	SWAPNA DASH	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0003440/2021	JAYASHREE MALLICK	KAUSHIK SWAIN	//
		VS	VS	0

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103	WP(C)/0003441/2021	STATE OF ODISHA KANHU CHARAN SAHOO VS	SANTOSH KUMAR DASH VS	// // 0
104	WP(C)/0003442/2021	STATE OF ODISHA SUNIL KUMAR SETHY VS	KAUSHIK SWAIN VS	// // 0
105	WP(C)/0003443/2021	STATE OF ODISHA NETRAMANI BISWAL VS	SANTOSH KUMAR DASH VS	// // 0
106	WP(C)/0003444/2021	STATE OF ODISHA KASTURI MAJHI VS	SASWATI MOHAPATRA VS	// // 0
107	WP(C)/0003445/2021	STATE OF ODISHA SRIBATSA SAMAL VS	UMESH CHANDRA JENA VS	// // 0
108	WP(C)/0003446/2021	UNION OF INDIA SIDDHARTHA HOTA VS	DILIP KUMAR SAHU VS	// // 0
109	WP(C)/0003447/2021	STATE OF ODISHA TARAKESWAR BABA MANDIR COMMITTEE TRUSAI VS	SUSANTA KUMAR SAHU VS	// // 0
110	WP(C)/0003448/2021	COLLECTOR AND D.M., SAMBALPUR DEEPIKA MANJAREE SAHU VS	DILIP KUMAR SAHU VS	// // 0
111	WP(C)/0003449/2021	STATE OF ODISHA BASANTA KUMAR JENA VS	ABHAS MOHANTY VS	// // 0
112	WP(C)/0003450/2021	STATE OF ODISHA MUNA PANI VS	SURYA KANTA SANGANERIA VS	// // 0
113	WP(C)/0003451/2021	STATE OF ODISHA AJAY KUMAR JENA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0003452/2021	MUNA PANI VS STATE OF ODISHA	SURYA KANTA SANGANERIA VS	// 0 //
115	WP(C)/0003453/2021	PABITRAMOHAN PANDA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
116	WP(C)/0003454/2021	MUNA PANI VS STATE OF ODISHA	SURYA KANTA SANGANERIA VS	// 0 //
117	WP(C)/0003455/2021	PRADEEP KUMAR SETHI VS STATE OF ODISHA	SATYABRATA PANDA VS	// 0 //
118	WP(C)/0003456/2021	MUNA PANI VS STATE OF ODISHA	SURYA KANTA SANGANERIA VS	// 0 //
119	WP(C)/0003457/2021	MUNA PANI VS STATE OF ODISHA	SURYA KANTA SANGANERIA VS	// 0 //
120	WP(C)/0003458/2021	MUNA PANI VS STATE OF ODISHA	SURYA KANTA SANGANERIA VS	// 0 //
121	WP(C)/0003459/2021	BISWAMBAR BISWAL VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
122	WP(C)/0003460/2021	MUNA PANI VS STATE OF ODISHA	SURYA KANTA SANGANERIA VS	// 0 //
123	WP(C)/0003461/2021	MUNA PANI VS STATE OF ODISHA	SURYA KANTA SANGANERIA VS	// 0 //
124	WP(C)/0003462/2021	PRASANNA KUMAR SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
125	WP(C)/0003463/2021	LAXMAN PRADHAN	KOUSIK ANANDA GURU	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0003464/2021	MUNA PANI	SURYA KANTA SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0003465/2021	MUNA PANI	SURYA KANTA SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0003466/2021	MAHESWETA JENA	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0003467/2021	PRAVAT KUMAR SWAIN	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0003468/2021	DIBAKAR BEHRA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0003469/2021	ABINASH ROUT	BISWAJIT NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0003470/2021	DHYAN TUDU	JAGANATH PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0003471/2021	AJAY KUMAR PRAHARAJ	SURENDRA NATH PANDA	//
		VS	VS	0
		UCO BANK		//
134	WP(C)/0003472/2021	NARENDRA KUMAR BEHERA	SURENDRA NATH PANDA	//
		VS	VS	0
		UCO BANK		//
135	WP(C)/0003473/2021	ADARSH NAYAK	SURENDRA NATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0003474/2021	KALU CHARAN ROUT	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0

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137	WP(C)/0003475/2021	STATE OF ODISHA MANAS KUMAR RATH VS	SISIR DAS VS	// // 0
138	WP(C)/0003476/2021	STATE OF ODISHA DAMBARU GALARI VS	SASWATI MOHAPATRA VS	// // 0
139	WP(C)/0003477/2021	STATE OF ODISHA ABHIRUP DEY VS	BISWAJIT NAYAK VS	// // 0
140	WP(C)/0003478/2021	STATE OF ODISHA LABA GAUDA VS	SASWATI MOHAPATRA VS	// // 0
141	WP(C)/0003479/2021	STATE OF ODISHA SAMANDU GADABA VS	SASWATI MOHAPATRA VS	// // 0
142	WP(C)/0003480/2021	STATE OF ODISHA RAMESH CHANDRA NAYAK VS	GYANARANJAN SETHI VS	// // 0
143	WP(C)/0003481/2021	STATE OF ODISHA BASUDEV SETHIA VS	SASWATI MOHAPATRA VS	// // 0
144	WP(C)/0003482/2021	STATE OF ODISHA GURUNATH JHODIA VS	SASWATI MOHAPATRA VS	// // 0
145	WP(C)/0003483/2021	STATE OF ODISHA SUNITA SAHOO VS	ANWESHA DASH VS	// // 0
146	WP(C)/0003484/2021	STATE OF ODISHA SADAN MACHHA VS	SASWATI MOHAPATRA VS	// // 0
147	WP(C)/0003485/2021	STATE OF ODISHA KABITA PANDA VS STATE OF ODISHA	SATYANARAYAN MISHRA(4) VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0003486/2021	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
149	WP(C)/0003487/2021	TELECOMMUNICATIONS CONSULTANTS INDIA VS UNION OF INDIA	ABHISEK MOHANTY VS	// 0 //
150	WP(C)/0003488/2021	DR. PRADEEP KUMAR PANIGRAHY VS OFFICE OF THE HONOURABLE LOKAYUKTA, ODISHA	PITAMBAR ACHARYA VS	// 0 //
151	WP(C)/0003489/2021	NAMITA RANI MAHAPATRO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
152	WP(C)/0003490/2021	ANITA MISRA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
153	WP(C)/0003491/2021	BISHNU PRIYA PATRO VS COLLECTOR, SUNDARGARH	MITHUN DAS VS	// 0 //
154	WP(C)/0003492/2021	DANDAPANI BIRODALAI VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
155	WP(C)/0003493/2021	BUDHIRAM PARIDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
156	WP(C)/0003494/2021	SATYA PRAKASH SATPATHY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
157	WP(C)/0003495/2021	MAHENDRA KUMAR BARIK VS STATE OF ODISHA	PARSURAM PARIJA VS	// 0 //
158	WP(C)/0003496/2021	IDRIS ALI KHAN VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
159	WP(C)/0003497/2021	BINOD KUMAR SETHY	TUSHAR KANTA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0003498/2021	JYOTI MANDAL	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0003499/2021	NARAYAN CHANDRA MUDULI	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0003500/2021	ISWAR HANUMANT	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0003501/2021	P.KOTESWAR RAO	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0003502/2021	SANTOSH KUMAR BALIARSINGH	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0003503/2021	THE MANAGEMENT OF M/S. STEEL AUTHORITY, BILASPUR	BYOBANDEANKAR ROURKELA	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMNR. II(CAND R)		//
166	WP(C)/0003504/2021	SIBO PRASAD DORA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0003505/2021	PABITRA RAITA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0003506/2021	JASHOY BHUIYAN	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0003507/2021	ASHIM KUMAR BHOI	AMIT PRASAD BOSE	//
		VS	VS	0
		MEMBER, BOARD OF REVENUE		//
170	WP(C)/0003508/2021	KRUSHNA CHANDRA BARIK	KHIROD KUMAR ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0003509/2021	STATE OF ODISHA TRILOCHAN MAHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
172	WP(C)/0003510/2021	STATE OF ODISHA SANTOSH KUMAR SAHU VS	BIRAJA PRASANNA DAS VS	// // 0
173	WP(C)/0003511/2021	STATE OF ODISHA JAGANNATH SAHU VS	BIRAJA PRASANNA DAS VS	// // 0
174	WP(C)/0003512/2021	STATE OF ODISHA SANTOSH KUMAR SAHU VS	BIRAJA PRASANNA DAS VS	// // 0
175	WP(C)/0003513/2021	STATE OF ODISHA ASTAMANI SI VS	ANUP UDAYA SENAPATI VS	// // 0
176	WP(C)/0003514/2021	STATE OF ODISHA RAMESH CHANDRA PALTA VS	ANUP UDAYA SENAPATI VS	// // 0
177	WP(C)/0003515/2021	STATE OF ODISHA GITANJALI PUROHIT VS	B.N.PARIDA VS	// // 0
178	WP(C)/0003516/2021	STATE OF ODISHA KESHAB CHANDRA DEHURI VS	ANUP UDAYA SENAPATI VS	// // 0
179	WP(C)/0003517/2021	STATE OF ODISHA RAMA CHANDRA BEHERA VS	SIDHARTHA SWAIN VS	// // 0
180	WP(C)/0003518/2021	STATE OF ODISHA SWADHIN KUMAR KARMI VS	B.N.PARIDA VS	// // 0
181	WP(C)/0003519/2021	STATE OF ODISHA RANJAN KUMAR DASH VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0003520/2021	SHREE JAGANNATH WEAVERS CO OPERATIVE SOCIETY VS UNION OF INDIA	SHRISANKAR MALIKD. VS	// 0 //
183	WP(C)/0003521/2021	BASANTA KUMAR HOTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
184	WP(C)/0003522/2021	RADHAKANTA PRADHAN VS STATE OF ODISHA	SAMARENDRA PATTANIK VS	// 0 //
185	WP(C)/0003523/2021	SATYABADI CHAULIA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
186	WP(C)/0003524/2021	KUMUDINI SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	// 0 //
187	WP(C)/0003525/2021	RASMITA PATI VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
188	WP(C)/0003526/2021	RABINDRA PATRA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
189	WP(C)/0003527/2021	RABI SANKAR PRADHAN VS ADDL. D.G. OF POLICE, SAP, ODISHA	RAMDAS ACHARY VS	// 0 //
190	WP(C)/0003528/2021	MISHRA BHOINA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
191	WP(C)/0003529/2021	UMESH KUMAR MAHAKUD VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
192	WP(C)/0003530/2021	NIDRA KHAMARI VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
193	WP(C)/0003531/2021	BIKASH KUMAR PRADHAN	B.N.PARIDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0003532/2021	ARAKHITA BEHERA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0003533/2021	SUNANDAMAYEE MISHRA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0003534/2021	AJAY KUMAR BEJ	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0003535/2021	SAHID KUMAR DEBATA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0003536/2021	RAJKISHORE JENA	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0003537/2021	JHARANA MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0003538/2021	SAROJ KUMAR BISWAL	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0003539/2021	BHAIRABA SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0003540/2021	KISHORE CHANDRA PADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0003541/2021	KAMBUPANI PADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0003542/2021	SAROJ KUMAR MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0003543/2021	STATE OF ODISHA SADANANDA DASH VS	SHARMISTHA SAMAL VS	// // 0
206	WP(C)/0003544/2021	STATE OF ODISHA SUBRAT KUMAR DASH VS	SHARMISTHA SAMAL VS	// // 0
207	WP(C)/0003545/2021	STATE OF ODISHA BHAGABANA SAHU VS	SHARMISTHA SAMAL VS	// // 0
208	WP(C)/0003546/2021	STATE OF ODISHA KSHITIPATI RANA VS	SHARMISTHA SAMAL VS	// // 0
209	WP(C)/0003547/2021	STATE OF ODISHA DINABANDHU PADHAN VS	SHARMISTHA SAMAL VS	// // 0
210	WP(C)/0003548/2021	STATE OF ODISHA PREMALATA SENAPATI VS	RAMANATH ACHARYA VS	// // 0
211	WP(C)/0003549/2021	REGIONAL PROVIDENT FUND COMMNR. M/S. SHYAMSHREE RESIDENCY PVT. LTD. VS	KESHAB CHANDRA KAR VS	// // 0
212	WP(C)/0003550/2021	ODISHA MINING CORP. LTD. SAURAVITA SAHOO VS	PRAFULLA KUMAR RATH VS	// // 0
213	WP(C)/0003551/2021	STATE OF ODISHA BIKRAM KISHORE MOHAPATRA VS	DWARIKA PRASAD MOHANTY VS	// // 0
214	WP(C)/0003552/2021	THE STATE OF ODISHA M/S. SHYAMSHREE RESIDENCY PVT. LTD. VS	KESHAB CHANDRA KAR VS	// // 0
215	WP(C)/0003553/2021	ODISHA MINING CORP. LTD. KAILASH CHANDRA SAHOO VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0003554/2021	HARIHARA BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
217	WP(C)/0003555/2021	RABINDRA NATH NAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
218	WP(C)/0003556/2021	THE MANAGEMENT OF M/S. STEEL AUTHORITY VS REGIONAL PROVIDENT FUND COMMNR. II(C AND R)	BYOBANDEANKAR,ROURKELA VS	// 0 //
219	WP(C)/0003557/2021	DILLIP KUMAR DHAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
220	WP(C)/0003558/2021	SWAGATIKA PATNAIK VS ODISHA GRAMYA BANK	ABHAYA KUMAR SHARMA VS	// 0 //
221	WP(C)/0003559/2021	NIRANJAN SATAPATHY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
222	WP(C)/0003560/2021	SIDDHESWAR MOHANTY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
223	WP(C)/0003561/2021	BISHNUDEV KHAMARI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
224	WP(C)/0003562/2021	RUKMAN DISHREE VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
225	WP(C)/0003563/2021	SAROJ KUMAR SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
226	WP(C)/0003564/2021	DURYODHAN SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
227	WP(C)/0003565/2021	KALPANA MOHAPATRA	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0003566/2021	DURLLAV CHANDRA BHOI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0003567/2021	BASANTA KUMAR TRIPATHY	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0003568/2021	PRADEEP ROUT	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0003569/2021	MOHAN SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0003570/2021	SURENDRA PADHAN	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0003571/2021	NIYATI SWAIN	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0003572/2021	MITHUN KUMAR PATRA	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0003573/2021	UNION OF INDIA	SANJIB SWAIN	//
		VS	VS	0
		LAXMI KANTA CHANDA		//
236	WP(C)/0003574/2021	MAMATA PATEL	RABINDRANATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0003575/2021	ANUPAM BEHERA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,CHANDIKHOLE		//
238	WP(C)/0003576/2021	DEBASISH BEHERA	BRAJA MOHAN SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0003577/2021	ASST.R.T.O.,KHURDA ANITA DEVI VS R.T.O.,SAMBALPUR	BRAJA MOHAN SARANGI VS	// // 0 //
240	WP(C)/0003578/2021	ANVIL SERVICES VS R.T.O.,BBSR-1	BRAJA MOHAN SARANGI VS	// 0 //
241	WP(C)/0003579/2021	ANVIL SERVICES VS R.T.O., BBSR-1	Braja Mohan Sarangi VS	// 0 //
242	WP(C)/0003580/2021	ANVIL SERVICES VS R.T.O.,BBSR-1	BRAJA MOHAN SARANGI VS	// 0 //
243	WP(C)/0003581/2021	ANVIL SERVICES VS R.T.O.,BBSR-1	BRAJA MOHAN SARANGI VS	// 0 //
244	WP(C)/0003582/2021	ANVIL SERVICES VS R.T.O.,BBSR-1	BRAJA MOHAN SARANGI VS	// 0 //
245	WP(C)/0003583/2021	ANVIL SERVICES VS R.T.O.,BBSR-1	BRAJA MOHAN SARANGI VS	// 0 //
246	WP(C)/0003584/2021	ANVIL SERVICES VS R.T.O.,BBSR-1	BRAJA MOHAN SARANGI VS	// 0 //
247	WP(C)/0003585/2021	ANVIL SERVICES VS R.T.O.,BBSR-1	BRAJA MOHAN SARANGI VS	// 0 //
248	WP(C)/0003586/2021	SAROJ KUMAR MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
249	WP(C)/0003587/2021	KAMBUPANI PADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0003588/2021	SUBRAT KUMAR DASH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
251	WP(C)/0003589/2021	KISHORE CHANDRA PADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
252	WP(C)/0003590/2021	SAROJ KUMAR BISWAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
253	WP(C)/0003591/2021	BHAIRABA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
254	WP(C)/0003592/2021	JHARANA MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
255	WP(C)/0003593/2021	BHAGABANA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
256	WP(C)/0003594/2021	SADANANDA DASH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
257	WP(C)/0003595/2021	KSHITIPATI RANA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
258	WP(C)/0003596/2021	SAHID KUMAR DEBATA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
259	WP(C)/0003597/2021	DINABANDHU PADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
260	ABLAPL/0001230/2021	NRUSINGHA CHARAN SAHOO VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	KHAMAR /4 /2021 0 //
261	ABLAPL/0001231/2021	MAHENDRA SETHI	BISWARANJAN DALAI	MAHANGA /10 /2021

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		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0001232/2021	BHUBANTA KAND	TRILOCHAN NANDA	BHAWANIPATNA TOWN /214 /2020
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0001233/2021	BIJAY BISWAL	BICHITRA NARAYAN SATAPATHY	KUJANGA /25 /2021
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0001234/2021	AMAR @ AMAR KUMAR BARIK	PRAMODA KUMAR MISHRA	KUJANGA /27 /2021
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0001235/2021	PUTU @ RAJESH SAHOO	SAUMYA RANJAN PRADHAN	CHAULIAGANJA /46 /2021
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0001236/2021	RANJIT BISWAL	SAUMYA RANJAN PRADHAN	PARADEEP /137 /2020
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0001237/2021	MD. RAFIK	PRANAB RANJAN CHHATOI	NIMAPADA /286 /2020
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0001238/2021	SWADA RANA	NIRANJAN SINGH (1)	SINDHIKELA PS /134 /2020
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0001239/2021	RUSHI PRASAD NAHAK	JUGALA KISHORE PANDA	DELANGA /75 /2017
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0001240/2021	SURIA @ SURJYA KANTA NAIK	JUGALA KISHORE PANDA	PARJANG /63 /2019
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0001241/2021	BISWAJIT BISWAL	SOUMYA RANJAN PRADHAN	PARADEEP /137 /2020
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0001242/2021	RAJU DEY	RAJIB LOCHAN PATTNAIK	M.V.79 /51 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0001243/2021	STATE OF ODISHA JAYADEV BHOI VS	SAROJ KUMAR MISHRA VS	// / /0 ()
274	ABLAPL/0001244/2021	STATE OF ODISHA RADHAKANTA PASAYAT VS	SAROJ KUMAR MISHRA VS	// / /0 ()
275	ABLAPL/0001245/2021	STATE OF ODISHA SATYA RANJAN PADHI VS	SAROJ KUMAR MISHRA VS	// / /0 ()
276	ABLAPL/0001246/2021	STATE OF ODISHA ANIL KUMAR DEEP VS	SAROJ KUMAR MISHRA VS	// / /0 ()
277	ABLAPL/0001247/2021	STATE OF ODISHA HIMANSU OJHA VS	PRABIR KUMAR RAY VS	// TIHIDI /371 /2020 ()
278	ABLAPL/0001248/2021	STATE OF ODISHA SUBASH CHANDRA PUROHIT VS	SAROJ KUMAR MISHRA VS	// / /0 ()
279	ABLAPL/0001249/2021	STATE OF ODISHA MANOJ KUMAR BEHERA VS	SAROJ KUMAR MISHRA VS	// / /0 ()
280	ABLAPL/0001250/2021	STATE OF ODISHA SK. RAJU VS	SATYAJIT MOHAPATRA VS	// SIMULIA /14 /2021 ()
281	ABLAPL/0001251/2021	STATE OF ODISHA ASHOK KUMAR BHANJA @ MUNA BHANJA VS	RAJIV KUMAR MAHANTA VS	// TIHIDI /5 /2021 ()
282	ABLAPL/0001252/2021	STATE OF ODISHA RAHEMAN MAHAMMAD VS	AKSHAYA KUMAR SAHOO VS	// / /0 ()
283	ABLAPL/0001253/2021	STATE OF ODISHA PRAKASHA CHANDRA SATAPATHY VS STATE OF ODISHA	RAMESH CHANDRA SAHOO (1) VS	// LAXMISAGAR P.S. /17 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0001254/2021	SUNIL KUMAR MOHANTY VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /22 /2021 () //
285	ABLAPL/0001255/2021	CHANDRA @ CHANDRA SEKHAR SWAIN VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /14 /2021 () //
286	ABLAPL/0001256/2021	SANJAYA PRADHAN @ SANJAY KUMAR PRADHAN VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /106 /2013 () //
287	ABLAPL/0001257/2021	DILLIP DIHUDI VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /12 /2021 () //
288	ABLAPL/0001258/2021	RAMESH DAS @ PALEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BAGHAMARI /6 /2021 () //
289	ABLAPL/0001259/2021	TUNA NAYAK VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /20 /2021 () //
290	ABLAPL/0001260/2021	SWARNALATA NANDA VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /42 /2020 () //
291	ABLAPL/0001261/2021	KUNTI PARIDA @ BHUTI VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	JATNI P.S. /231 /2020 () //
292	ABLAPL/0001262/2021	GAGAN BIHARI BEHERA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	PATKURA /33 /2021 () //
293	ABLAPL/0001263/2021	SUNIL NAIK VS STATE OF ODISHA	B.K.GHADEI VS	NIHALPRASAD /18 /2020 () //
294	ABLAPL/0001264/2021	BHASKAR SAMAL @ CHANDAN VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /8 /2016 () //
295	ABLAPL/0001265/2021	CHANDU @ NARENDRA CHAMPATI	SANJIB KUMAR BHANJADEO	KHURDA SADAR /1 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0001266/2021	CHANDRAKANTA BHARATI	PRATAP KUMAR BEHERA	TIRTOL /355 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0001267/2021	NABIN MEHER	SUSHANTA KU JOSHI	BANGOMUNDA /10 /2021
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0001268/2021	ANIL KUMAR BENARJEE	TUKUNA KUMAR MISHRA	UMERKOTE /210 /2019
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0001269/2021	BIKRAM HARICHANDAN	SANJIB KUMAR BHANJADEO	JANKIA P.S. /16 /2021
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0001270/2021	SITAMANI JENA	NIRANJAN JENA	KHANTAPADA /389 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0001271/2021	SK. NASIM @ KALA	DEBASISH SAMAL	DHUSURI /186 /2019
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0001272/2021	PRAFULLA KUMAR PATRA	AKASH BHUYAN	SECTOR-7 /12 /2021
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0001273/2021	DEBARAJ SAHU	AKSHAYA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0001274/2021	UTTAM BAGARTTI @ UTTAM BAGARTY	RAKESH KUMAR DAS	KHETRARAJPUR /290 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0001275/2021	BIBHUTI @ LOKANATH ROUT	PRADEEP KUMAR PRADHAN	CHOUDWAR /28 /2021
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0001276/2021	LIPU @ LIPURAJ NAIK	ARUN KUMAR DAS (1)	SAMAL /192 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0001277/2021	STATE OF ODISHA RAJENDRA NAIK VS	SUBASH CHANDRA SAHOO VS	// KASHIPUR /127 /2020 ()
308	ABLAPL/0001278/2021	STATE OF ODISHA SUBHENDU KU BISWAL VS	DEEPAK RANJAN SUNDARAY VS	// JANKIA P.S. /10 /2021 ()
309	ABLAPL/0001279/2021	STATE OF ODISHA TRINATH RANDHARI VS	ANURAG PATI VS	// KOSAGUMUDA /139 /2020 ()
310	WPC(OA)/0000018/2018	STATE OF ODISHA B. NARAYAN SUBUDHI VS	GURU PRASAD PATTNAIK VS	// // ()
311	WPC(OAC)/0000930/2017	STATE OF ODISHA PANKAJ KUMAR PRADHAN VS	SURYA NARAYAN PATTNAIK VS	// // ()
312	WPC(OAC)/0000931/2017	COMMISSIONER-CUM-SECY. TOURISM AND CULTUR DEPT. BUDHANATH SWAIN VS	SURYA NARAYAN PATTANAIAK VS	// // ()
313	WPC(OAC)/0000958/2018	COMMISSIONER-CUM-SECY. TOURISM AND CULTURE DEPT. BIJAY KUMAR PRADHAN VS	L.K.MOHANTY VS	// // ()
314	WPC(OAC)/0001661/2017	STATE OF ODISHA BALARAM DALNAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
315	WPC(OAC)/0003681/2016	STATE OF ODISHA KEDARNATH DHAL VS	SIDHESWAR MALLIK VS	// // ()
316	WPC(OAS)/0000011/2018	STATE OF ODISHA AMIT BADI VS	RAMA NARAYAN ACHARYA VS	// // ()
317	CONTC(CPC)/0000210/2019	STATE OF ODISHA DAMODAR BEHERA VS WORK SECRETARY	BIJAYA KUMAR MOHANTY VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	CONTC(CPC)/0000257/2017	BALARAM DALNAYAK VS DY. DIRECTOR, P.E/NCC AND I/C DY D.G. NCC	SOUBHAGYA CHANDRA SAHOO VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :28/01/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	7/2021 TRPCRL/7/2021	LAXMI PRASAD SAHU-MP	DEBENDRA KUMAR SAHOO(1)
2	26/2021 WPC(OAC)/958/2018	BIJAY KUMAR PRADHAN-MP	L.K.MOHANTY
3	27/2021 CRLMP/189/2021	SURAJ SAHU-MP	DEVASHIS PANDA
4	27/2021 RFA/121/2013	SNIGDHARANI BHOI-MP	M/S.DEBENDRA KU.SAHOO
5	27/2021 WPC(OAC)/4090/2016	AMBIKA PRASAD ROUT-MP	M/S.MANOJA KUMAR KHUNTIA
6	28/2021 CRLMP/189/2021	SURAJ SAHU-MP	DEVASHIS PANDA
7	28/2021 WPC(OAC)/930/2017	PANKAJ KUMAR PRADHAN-MP	
8	49/2021 CRLREV/35/2021	SUCHITRA SETHY-MP	GOKHA BEHERA
9	50/2021 CRLREV/37/2021	KISHORE CHANDRA DAS-MP	PITAMBAR ACHARYA
10	54/2021 CMP/1464/2018	ANJANI KUMAR SINGH-MP	M/S.SANTANU KUMAR SARANGI
11	55/2021 CMP/286/2019	NABA KUMAR SUR-MP	M/S.SUSANTA KUMAR DASH
12	76/2021 CRLA/57/2021	SAGAR MUNDA-MP	DEBABRAT DASH
13	77/2021 CRLA/56/2021	DUMBI MUNDA-MP	DEBABRT DASH
14	78/2021 CRLA/57/2021	SAGAR MUNDA-MP	DEBABRAT DASH
15	79/2021 CRLA/56/2021	DUMBI MUNDA-MP	DEBABRT DASH
16	80/2021 CRLA/57/2021	SAGAR MUNDA-MP	DEBABRAT DASH
17	81/2021 CRLA/56/2021	DUMBI MUNDA-MP	DEBABRT DASH
18	108/2021 BLAPL/464/2020	KHIROD KUMAR DASH-MP	SATYA RANJAN MULIA
19	111/2021 BLAPL/9261/2020	BIJAY KUMAR CHOUDHURY-MP	KALINDA KUMAR ROUT
20	112/2021 BLAPL/8460/2020	AKSHAY KUMAR CHOUDHURY-MP	SANJIT MOHANTY
21	115/2021 CRLMC/122/2021	PRAVAT KUMAR TRIPATHY-MP	SIBO SANKAR MISHRA
22	116/2021 CRLMC/105/2021	GYANARANJAN MALIK-MP	SURYAKANTA DWIBEDI
23	117/2021 CRLMC/123/2021	MAHESWAR SETHY-MP	H.N.MOHAPATRA
24	118/2021 CRLMC/1720/2020	USHA KHAITAN-MP	TIRTH KUMAR SAHU
25	119/2021 CRLMC/1771/2020	PAWAN KHAITAN-MP	TIRTH KUMAR SAHU
26	120/2021	SUGANDHA KHAITAN-MP	TIRTH KUMAR SAHU

27	CRLMC/1772/2020 121/2021	PARAS KHAITAN-MP	TIRTH KUMAR SAHU
28	CRLMC/1790/2020 122/2021	MUKTI KANTA MISHRA-MP	ADITYA KUMAR MOHAPATRA
29	CRLMC/126/2021 123/2021	R.SESHASAYEE-MP	M/S.DEBARAJ MOHANTY
30	CRLMC/460/2017 124/2021	MAMATA NAIK-MP	RABINDRA NATH PRUSTY
31	CRLMC/127/2021 125/2021	RAMESH SHARMA-MP	GOUTAM KUMAR ACHARYA
32	CRLMC/128/2021 126/2021	INDER LAL SHARMA-MP	GOUTAM KUMAR ACHARYA
33	CRLMC/129/2021 127/2021	RAMESH SHARMA-MP	GOUTAM KUMAR ACHARYA
34	CRLMC/130/2021 128/2021	INDER LAL SHARMA-MP	GOUTAM KUMAR ACHARYA
35	CRLMC/131/2021 311/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
36	WA/89/2021 312/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
37	WA/89/2021 313/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
38	WA/89/2021 314/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
39	WA/89/2021 315/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
40	WA/91/2021 316/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
41	WA/91/2021 317/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
42	WA/91/2021 318/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
43	WA/91/2021 319/2021	CUTTACK MUNICIPAL CO-MP	M/S.S.P.MISRA
44	WA/467/2010 320/2021	CUTTACK MUNICIPAL CO-MP	M/S.S.P.MISRA
45	WA/468/2010 321/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
46	WA/92/2021 322/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
47	WA/92/2021 323/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
48	WA/92/2021 324/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
49	WA/92/2021 325/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
50	WA/93/2021 326/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
51	WA/93/2021 327/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
52	WA/93/2021 328/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
53	WA/93/2021 329/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
54	WA/94/2021 330/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
55	WA/94/2021 331/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
56	WA/94/2021 332/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
57	WA/94/2021 1688/2021 WP(C)/3417/2021	SASHIREKHA SAHU-MP	BHABANI SANKAR DAS

58	1689/2021 WP(C)/3418/2021	PURNA CHANDRA SAHU-MP	BHABANI SANKAR DAS
59	1690/2021 WP(C)/3419/2021	HEMALATA SAHU-MP	BHABANI SANKAR DAS
60	1691/2021 WP(C)/3424/2021	CHAITANYA SAHU-MP	PRASANTA KUMAR NANDA
61	1692/2021 WP(C)/3431/2021	KETAKI SAHU-MP	BHABANI SANKAR DAS
62	1693/2021 WP(C)/3427/2021	GURUDEB ORAM-MP	PRAJIT KUMAR PRADHAN
63	1694/2021 WP(C)/3434/2021	BHUBANESWARI SAHU-MP	BHABANI SANKAR DAS
64	1695/2021 WP(C)/3436/2021	M/S. ANUPAMA ENTERPRISES-MP	PRASANTA KUMAR NANDA
65	1696/2021 WP(C)/3438/2021	M/S. TIPU ROUT-MP	KAJAL SAHOO
66	1697/2021 WP(C)/3446/2021	SIDDHARTHA HOTA-MP	DILIP KUMAR SAHU
67	1698/2021 WP(C)/3447/2021	TARAKESWAR BABA MANDIR COMMITTEE TRUST-MP	SUSANTA KUMAR SAHU
68	1699/2021 WP(C)/3448/2021	DEEPIKA MANJAREE SAHU-MP	DILIP KUMAR SAHU
69	1700/2021 WP(C)/3455/2021	PRADEEP KUMAR SETHI-MP	SATYABRATA PANDA
70	1701/2021 WP(C)/3459/2021	BISWAMBAR BISWAL-MP	KOUSIK ANANDA GURU
71	1702/2021 WP(C)/3462/2021	PRASANNA KUMAR SAHU-MP	KOUSIK ANANDA GURU
72	1703/2021 WP(C)/3463/2021	LAXMAN PRADHAN-MP	KOUSIK ANANDA GURU
73	1704/2021 WP(C)/3469/2021	ABINASH ROUT-MP	BISWAJIT NAYAK
74	1705/2021 WP(C)/12148/2019	SHIVAM-LGC(JV)-MP	M/S.DEBENDRA KUMAR DWIBEDI
75	1706/2021 WP(C)/3470/2021	DHYAN TUDU-MP	JAGANATH PATNAIK
76	1707/2021 WP(C)/3474/2021	KALU CHARAN ROUT-MP	BIRAJA PRASANNA SATAPATHY
77	1708/2021 WP(C)/3477/2021	ABHIRUP DEY-MP	BISWAJIT NAYAK
78	1709/2021 WP(C)/3480/2021	RAMESH CHANDRA NAYAK-MP	GYANARANJAN SETHI
79	1710/2021 WP(C)/3486/2021	SANTOSH KUMAR BEHERA-MP	DHARMENDRA SETHY
80	1711/2021 WP(C)/3488/2021	DR. PRADEEP KUMAR PANIGRAHY-MP	PITAMBAR ACHARYA
81	1712/2021 WP(C)/3488/2021	DR. PRADEEP KUMAR PANIGRAHY-MP	PITAMBAR ACHARYA
82	1713/2021 WP(C)/33294/2020	HEMANTA KUMAR MOHANTA-MP	PRAFULLA KUMAR RATH
83	1714/2021 WP(C)/1724/2021	SADASHIBA MALLIK-MP	CHITTA RANJAN PATTNAIK
84	1715/2021 WP(C)/3495/2021	MAHENDRA KUMAR BARIK-MP	PARSURAM PARIJA
85	1716/2021 WP(C)/1725/2021	SANKARSAN DAS-MP	CHITTA RANJAN PATTANAIAK
86	1717/2021 WP(C)/3496/2021	IDRIS ALI KHAN-MP	B.S.TRIPATHY (1)
87	1718/2021 WP(C)/3503/2021	THE MANAGEMENT OF M/S. STEEL AUTHORITY OF INDIA	BHABANI SANKAR DAS
88	1719/2021 WP(C)/3507/2021	ASHIM KUMAR BHOI-MP	AMIT PRASAD BOSE
89	1720/2021	SANTOSH KUMAR SAHU-MP	BIRAJA PRASANNA DAS

90	WP(C)/3510/2021 1721/2021	JAGANNATH SAHU-MP	BIRAJA PRASANNA DAS
91	WP(C)/3511/2021 1722/2021	SANTOSH KUMAR SAHU-MP	BIRAJA PRASANNA DAS
92	WP(C)/3512/2021 1723/2021	GITANJALI PUROHIT-MP	B.N.PARIDA
93	WP(C)/3515/2021 1724/2021	RAMA CHANDRA BEHERA-MP	SIDHARTHA SWAIN
94	WP(C)/3517/2021 1725/2021	SWADHIN KUMAR KARMI-MP	B.N.PARIDA
95	WP(C)/3518/2021 1726/2021	SHREE JAGANNATH WEAVERS CO OPERATIVE SPINNING	SHREE SWARNPALLIK
96	WP(C)/3520/2021 1727/2021	BASANTA KUMAR HOTA-MP	B.N.PARIDA
97	WP(C)/3521/2021 1728/2021	SATYABADI CHAULIA-MP	B.N.PARIDA
98	WP(C)/3523/2021 1729/2021	RASMITA PATI-MP	B.N.PARIDA
99	WP(C)/3525/2021 1730/2021	SUBHADARSHINI CHHOTRAY-MP	RANJIT MOHAPATRA
100	WP(C)/17262/2020 1731/2021	RABINDRA PATRA-MP	B.N.PARIDA
101	WP(C)/3526/2021 1732/2021	MISHRA BHOINA-MP	B.N.PARIDA
102	WP(C)/3528/2021 1733/2021	UMESH KUMAR MAHAKUD-MP	B.N.PARIDA
103	WP(C)/3529/2021 1734/2021	BHUPATI CHARAN PARID-MP	M/S.BUDHADEV ROUTRAY
104	WP(C)/21747/2012 1736/2021	ARAKHITA BEHERA-MP	SURYA NARAYAN PATNAIK
105	WP(C)/3532/2021 1737/2021	BIKASH KUMAR PRADHAN-MP	B.N.PARIDA
106	WP(C)/3531/2021 1738/2021	SUNANDAMAYEE MISHRA-MP	B.N.PARIDA
107	WP(C)/3533/2021 1739/2021	AJAY KUMAR BEJ-MP	B.S.TRIPATHY (1)
108	WP(C)/3534/2021 1740/2021	RAJKISHORE JENA-MP	TRILOCHAN BARIK
109	WP(C)/3536/2021 1741/2021	ARUNA KUMAR SWAIN-MP	M/S.DINESH KUMAR MOHANTY
110	WP(C)/15480/2018 1742/2021	LOKANATH PADHAN-MP	AMIT PRASAD BOSE
111	WP(C)/19259/2013 1743/2021	LOKANATH PADHAN-MP	M/S.GAUTAM MISRA
112	WP(C)/19259/2013 1745/2021	UTKAL PORT AND DOCK WORKERS UNION, PARADEEP, DIGAMBARA	DIGAMBARA MISRA
113	WP(C)/2047/2021 1746/2021	THE CHIEF REGIONAL MANAGER, THE ORIENTAL INSURANCE COMPANY LTD.-MP	ANIL KUMAR
114	WP(C)/9080/2020 1747/2021	PRAVAT KU.MOHANTY-MP	M/S SUBASH CH.PUSPALAKA
115	WP(C)/543/2015 1748/2021	SAURAVITA SAHOO-MP	PRAFULLA KUMAR RATH
116	WP(C)/3550/2021 1749/2021	M/S. SHYAMSHREE RESIDENCY PVT. LTD.-MP	KESHAB CHANDRA KAR
117	WP(C)/3549/2021 1750/2021	M/S. SHYAMSHREE RESIDENCY PVT. LTD.-MP	KESHAB CHANDRA KAR
118	WP(C)/3552/2021 1751/2021	THE MANAGEMENT OF M/S. STEEL AUTHORITY OF INDIA LTD.-MP	HEBANOSRIKAR-MP
119	WP(C)/3556/2021 1754/2021	BASANTA KUMAR TRIPATHY-MP	ANJAN KUMAR BISWAL
120	WP(C)/3567/2021 1755/2021	ANJANA BEHERA-MP	TAPAN KUMAR BISWAL
	WP(C)/37956/2020		

121	1756/2021 WP(C)/3570/2021	SURENDRA PADHAN-MP	KRISHNA CHANDRA SAHU
122	1757/2021 WP(C)/3571/2021	NIYATI SWAIN-MP	SAMIR KUMAR MISHRA
123	1758/2021 WP(C)/3572/2021	MITHUN KUMAR PATRA-MP	KOUSIK ANANDA GURU
124	1759/2021 WP(C)/3573/2021	UNION OF INDIA-MP	SANJIB SWAIN
125	1761/2021 WP(C)/34757/2020	SATYA KUMAR NANDA-MP	SAMEER KUMAR DAS
126	1762/2021 WP(C)/2145/2021	ODISHA BACHELOR OF PHARMACY ASSOCIATION, KALAHANDI-MP	SHANTI-MP
127	1763/2021 WP(C)/2141/2021	HARAPRIYA PADHI-MP	SUJATA JENA
128	1764/2021 WP(C)/21584/2020	BRAHMANANDA PARIDA-MP	PITAMBAR ACHARYA
129	1765/2021 WP(C)/21584/2020	BRAHMANANDA PARIDA-MP	PITAMBAR ACHARYA
130	1766/2021 WP(C)/2701/2020	PRAVAKAR BEHERA-MP	M/S.AMIYA KUMAR CHHATOI
131	5/2021 ARBP/71/2019	M/S.GARUDADWAJA STRUCTURES LTD.-MP	
132	50/2021 CONTC/5762/2020	CHANDRASEKHAR PRADHAN-MP	
133	51/2021 CONTC/5489/2020	CHUNGILAL BISWAL-MP	
134	52/2021 CONTC/5490/2020	RADHESHYAM PADHAN-MP	
135	53/2021 CONTC/5488/2020	SATYANANDA PADHAN-MP	
136	54/2021 CONTC/5934/2020	DHIRENDRA KUMAR MAHAPATRA-MP	
137	55/2021 CONTC/2735/2020	KUMAR PREETAM MAHARANA-MP	
138	56/2021 CONTC/4793/2020	JAYANTI NAIK-MP	
139	109/2021 BLAPL/126/2021	BADAL SAMANTARA @ SAMANTARAY @ GUDU-MP	
140	110/2021 BLAPL/5370/2020	BALRAM SAHU-MP	
141	119/2021 ABLAPL/13496/2020	GORA KHAN @ AZAD KHAN-MP	
142	120/2021 ABLAPL/14359/2020	JAYAKRUSHNA SAHOO-MP	
143	121/2021 ABLAPL/15856/2020	BINAYA BHUSAN PATTNAYAK-MP	
144	122/2021 ABLAPL/15693/2020	AKSHAYA@AKSHAYA KUMAR BEHERA-MP	
145	123/2021 ABLAPL/15079/2018	SASHI BHUSAN PANDA-MP	
146	1735/2021 WP(C)/25345/2020	SIBAPRASAD SAHOO-MP	
147	1744/2021 WP(C)/32222/2020	RANJAN PARIDA-MP	
148	1752/2021 WP(C)/33750/2020	SIMANCHAL KHURA-MP	
149	1753/2021 WP(C)/33745/2020	BINODINI NAIK-MP	
150	1760/2021 WP(C)/24417/2020	SUSHILA MOHARANA-MP	